

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

IA 32606/2019, in Petition(s) for Special Leave to Appeal (C)
No(s). 21761-21762/2019

GENERAL SECRETARY, FCI MAZDOOR SANGH & ANR. Petitioner(s)

VERSUS

UNION OF INDIA THR ITS SECY, LABOUR AND ORS MINISTRY OF LABOUR AND
EMPLOYMENT SECRETARY & ORS. Respondent(s)

IA No. 32606/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 22-10-2019 These matters were called on for hearing today.

For Petitioner(s)

Ms. Sakshi Kakkar, AOR
Mr. Ashutosh Shukla, Adv.
Mr. Shakti Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Appearance: Mr. Ashutosh Shukla, Ld. Counsel present on
 behalf of the Petitioner.

None is present on behalf of the Respondent.

Service of notice is complete on all the Respondent Nos. 1, 2,
4 to 6 but no one has chosen to enter appearance on their behalf.

Ld. counsel for the petitioner shall file the affidavit in
proof of dasti service of notice already issued to Respondent No. 3
within a period of four weeks.

List again on 08.01.2020.

SURINDER S. RATHI
Registrar